

DIVISION BENCH

ITEM NO.179

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA NO.62/2023 IN CP No.70/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SANDEEP KANODIA & ORS. V/S M/S NEWS PAPERS LIMITED & ORS.
UNDER SECTION	241/242 & 246 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Gunjan Jadwani, Adv. : *For the Petitioner/ Applicant*
Sh. Krishna Dev Vyas, Adv. : *For the ROC*
NONE : *For the Respondents*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel representing the ROC seeks and is granted two weeks time to file reply by serving an advance copy to the opposite side.
- 2.** Let another opportunity be granted to the respondents for filing reply within a period of two weeks with an advance copy to be supplied to the other side.
- 3.** The matter is adjourned for further hearing on 18th July, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

16th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*